

OFFICE OF HON'BLE MR. JUSTICE SWATANTER KUMAR  
CHAIRPERSON  
NATIONAL GREEN TRIBUNAL,  
NEW DELHI

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11-3-2013

Circular

I am directed to inform all concerned authorities that the 'cause list' of the NGT, should be uploaded on the website of NGT by 5.00 pm everyday positively.

Any changes or addition in the list, so uploaded, should be clarified by a supplementary 'cause list' of NGT which again should also be put up on the website at the earliest. On Saturdays, the 'cause list' should be uploaded by 2.00 p.m.

The Stenographers (attached with Hon'ble Member) are requested to bring the circular to the notice of Hon'ble Member.

Above instructions should be complied with strictly.

*Sindhu*  
11/3/13

(Sindhu Krishnakumar)  
PPS to Hon'ble Chairperson

Copy for information:

1. Stenographer to all concerned Members
2. PS to Registrar
3. Accounts officer
- ✓ 4. Consultant (Filing)
5. Consultant (Administration)
6. Incharge (library)
7. Incharge (computer)
8. Guard File (NGT)

*All the concerned to notice*  
*11/3/13*